

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTING AT NAGPUR
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PREScot ROAD, BOMBAY - 1.

OA No. 592/91

Jagannath Kelaji Solanke ..Applicant
V/s.

U.O.I. thro. Secretary,
Ministry of Home Affairs
North Block; New Delhi & Another ..Respondents

Coram: Hon.Shri Justice M.S.Deshpande, V.C.
Hon.Shri M.Y. Priolkar, Member (A)

APPEARANCE:

Mr. R.K.Deshpande
Counsel for applicant

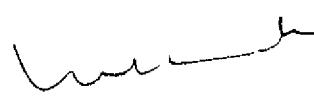
Mr. R. Darda
Counsel for respondents

ORAL JUDGMENT: DATED: 15.3.93
(Per: M.S.Deshpande, Vice Chairman),

Heard the counsel. No plausible explanation has been given for the six years delay in approaching this Tribunal except that of economic constraints. In the circumstances, we do not consider this to be a valid ground.

The application is disposed of as barred by time.


(M.Y. Priolkar)
Member(A)


(M.S. Deshpande)
Vice Chairman

trk